

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

Subject: Webinar- Court Management with stress on enhancing capacity for delivering Justice, being organized by J&K Judicial Academy.

ORDER

No: 298 of 2021/AG Dated: 05-05-2021

All the Judicial Officers of Union Territories of Jammu & Kashmir and Ladakh are hereby nominated to participate in webinar on the topic of "**Court Management with stress on enhancing capacity for delivering Justice**" scheduled to be held on Saturday, 08th of May, 2021 at 03:30 PM onwards, through virtual mode.

By Order.

Permod Kumar
(Permod Kumar)
Joint Registrar(Adm)

Dated: 05/05/2021

No: 10411-21/RA/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
..... for information.
6. Director, J&K Judicial Academy, Jammu for information and necessary action.
7. All the Judicial Officers of UTs of J&K and Ladakh for information and with the request to participate/join and attend the subject programme.
8. CPC e-Courts High Court of J&K, for uploading the same on the official website of the High Court.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
10. Office File.

Permod Kumar
Joint Registrar(Adm)